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Date: 24/08/2025

Lalla Ram Maurya Vs Income Tax Officer

Court: Income Tax Appellate Tribunal (Delhi D Bench)

Date of Decision: July 29, 2019

Acts Referred: Income Tax Act, 1961 â€" Section 10(38), 68, 115BBE, 131

Hon'ble Judges: R.K. Panda (AM); Kuldip Singh, J

Bench: Division Bench

Advocate: Saubhagya Agarwal, Naina Soin Kapil

Final Decision: Allowed

Judgement